IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 209
(IB)-898(ND)/2018

IN THE MATTER OF:
M/s. M+R Logistics (India) Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s. The Indure Pvt. Ltd ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
Mr. Hrishikesh Baruah & Ms. Radhika Gupta, Advocate for the Operational Creditor, Mr. Prashant Mehta, Divita Vyas, Advocates for Respondent (Corporate Debtor)

ORDER

Renotify this case on 24.08.2021

(T.S. SINGH)
COURT OFFICER

Ashwani